NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAUSAMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA 89& 90 of 2017 in CP No. 25/241//HBD/2017
NAME OF THE COMPANY	
	Hyderabad Securities and Enterprises Limited
41NAME OF THE PETITIONER(S)	Ennes Capitals Private Limited
NAME OF THE RESPONDENT(S)	
*	Hyderabad Securities and Enterprises Limited
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
RAMINARON AGARWAL	fetitime	9963332109	Kay

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature r
Y. SURYANARAYANA	1000111 for	Surya corporation you	y Lux
Divise Datla	for R130	datadivire royu () graail. Com 9440192334	4

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Heard Mr.Ramswaroop Agarwal, representing Petitioner, and Mr.Y.Suryanarayana, Sr.Counsel for Respondent Nos. 14 to 17 and Mrs.Divya Datla, learned counsel for the Respondent Nos. 3, 5 to 13.

Mr.Ramswaroop Agarwal, Rep. Petitioner submit that due to the personal inconvenience of the Dr.S.V.Ramakrishna, case may be adjourned. Post the case on 20.12.2017

Member (Technical)

Member (Judicial)